

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

FOR THE ATTENTION OF STAKEHOLDERS OF
“SAV FINANCE AND INVESTMENT COMPANY PRIVATE LIMITED”

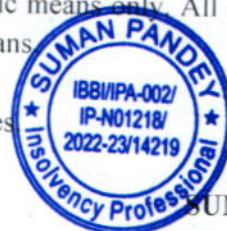
1.	Name of Corporate Person	SAV FINANCE AND INVESTMENT COMPANY PRIVATE LIMITED
2.	Date of incorporation of corporate person	23/03/1992
3.	Authority under which corporate person is incorporate / registered	Ministry of Corporate Affairs The Registrar of Companies, NCT of Delhi
4.	Corporate Identity Number of corporate person	U74899DL1992PTC048125
5.	Address of Registered Office and principal office of corporate person	2E/207, 2 ND FLOOR, CAXTON HOUSE, JHANDEWALAN EXTENSION, NEW DELHI 110 055
6.	Liquidation commencement date of corporate person	10.11.2022
7.	Name, address, email address, telephone number and the registration number of the liquidator	Name: Suman Pandey, Add: 2E/207, 2 nd Floor, CAXTON HOUSE Jhandewalan Extension New Delhi – 110055, Email id: ip.sumanpandey@gmail.com, Mobile No.: 9654772642, I. P. Registration No.: IBBI/IPA-002/IP- N01218/2022-23/14219
8.	Last date for submission of claims	09-12-2022

Notice is hereby given that the **SAV FINANCE AND INVESTMENT COMPANY PRIVATE LIMITED** has commenced voluntary liquidation on 10.11.2022.

The stakeholders of **SAV FINANCE AND INVESTMENT COMPANY PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 09-12-2022, to the liquidator at the address mention against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties



SUMAN PANDEY
Liquidator

IBBI/IPA-002/IP-N01218/2022-23/14219

Date 10-11-2022

Place: New Delhi

NEWAGE MARKETING LTD				
Regd. Off.: 59/17, Bahubali Apartments, New Rohat Road, New Delhi-110005 Email Id: newagemarketing1984@gmail.com Tel No.: +91 11-28711851 CIN: L51900DL1984PLC018695 Website: www.newagemarketing.in				
Statement of Standalone Un-Audited Financial Results for the Quarter and Six Months ended September 30, 2022 (Rs. in hundreds)				
Particulars	3 Months ended 30.09.2022	Year to Date figures for current period ended 30.09.2022	Corresponding 3 Months ended in the previous year 30.09.2021	
	Un-Audited	Un-Audited	Un-Audited	Un-Audited
Total income from operations (net)	-	-	-	-
Net Profit / (Loss) from ordinary activities after tax	(1319.21)	(1993.41)	(1255.35)	(1255.35)
Net Profit / (Loss) for the period after tax (after Extraordinary items)	(1319.21)	(1993.41)	(1255.35)	(1255.35)
Paid-up Equity Share Capital	83583.10	83583.10	83583.10	83583.10
Reserves (excluding Revaluation Reserve as shown in the Balance Sheet of previous year)			627584.39	
Earnings Per Share (before extraordinary items) (of Rs. 10/- each): Basic & Diluted (Rupees in hundreds)	(0.002)	(0.002)	(0.002)	(0.002)
Earnings Per Share (after extraordinary items) (of Rs. 10/- each): Basic & Diluted (Rupees in hundreds)	(0.002)	(0.002)	(0.002)	(0.002)

Note: The above is an extract of the detailed format of Quarterly Financial Results filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Quarterly Financial Results is available on the Stock Exchange website: www.sebi.in

For Newage Marketing Limited
Sd/-
Manish Arora
Chairman & Managing Director
DIN: 00373026

Place: New Delhi
Date: 10.11.2022

"IMPORTANT"

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ONLINE E-AUCTION SALE OF ASSET
PHOENIX ARC PRIVATE LIMITED
Regd. Office: Dan Corporate Park, 5th Floor, 158, C.S.T Road, Kalina, Santacruz (E) Mumbai - 400098, Tel: 022-6741 2314, Fax: 022-6741 2313
CIN: U67190MH2007PTC168303, Email: info@phoenixarc.co.in, Website: www.phoenixarc.co.in

Sale Notice For Sale of Immovable Properties

E-Auction sale notice for sale of immovable assets under The Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 under rule 8(5) read with proviso to rule 9(1) of the Security Interest (Enforcement) Rule, 2002.

Notice is hereby given to the public in general and in particular to the borrower(s) and guarantor(s) that the below described immovable property mortgaged/charged to the secured creditor, the physical possession of which has been taken by the authorised officer of Phoenix ARC Private Limited (acting as a trustee of Phoenix Trust FY 19-10) (Phoenix) on 24.06.2022, pursuant to the assignment of debt in its favour by Karvy Financial Services Limited, will be sold on "As is where is", "As is what is", and "Whatever there is" basis on 7.12.2022, between 12:00 pm to 01:00 pm with unlimited extension of 5 minutes, for recovery of Rs. 17,93,02,23/- (Rupees Seventeen Lakh Ninety Nine Thousand Twenty Three Only) as of 9.11.2022 with further interest from 10.11.2022 along with all cost, charges & expense until payment in full, under the Loan Account PR00308413, due to Phoenix, secured creditor from Mr. Raju Kumar and Mrs. Meena Shivani. The Reserve price will be Rs. 7,00,000/- (Rupees Seven Lakh Only) and The Earnest Money Deposit will be Rs. 70,000/- (Rupees Seventy Thousand Only) and last date of submission of EMD with KYC is 6.12.2022, up to 6:00 p.m. (IST).

Property Description: Postal Address:- C- 110, First Floor, Vishvas Park, New Delhi-110059. **More Particularly Described As:-** All that piece and parcel of first floor without roof/ceiling rights of built-up property bearing no. C-110, admeasuring 40 sq. yds. ie. 33.45 sq. meter out of khasra no. 10221, situated in The Revenue Estate of Village Palam, Delhi Estate Delhi, Area Abadi known as Colony Vishvas Park, New Delhi - 110059 with proportionate rights of the land underneath with common staircase, entrance & passage, with all common rights of building with one two wheeler parking space, which is bounded As Under: East: 38' 10" Feet, West: Portion of Plot, North: Others Plot, South: Others Plot.

The borrower's attention is invited to the provisions of sub-section 8 of section 13, of the act, in respect of the time available, to redeem the secured asset. Public in general and borrowers in particular please take notice that if in case auction scheduled herein fails for any reason whatsoever then secured creditor may enforce security interest by way of sale through Private Treaty. In case of any clarification requirement regarding secured asset under sale, bidder may contact Mr. Akshit Solanki (+91 730211608), Mr. Somesh Sundriyal (+91 9910563402), Mr. Vivek Kanaujia (+91 920517791) & Mr. Rajender Dahiya (+91 8448264515). For detailed terms and conditions of the sale, please refer to the link <https://phoenixarc.co.in/?p=2657> provided in parcs website i.e. www.phoenixarc.co.in and on <https://bankauctions.in>

Place: NEW DELHI
Date: 11.11.2022

Authorized Officer: Phoenix ARC Private Limited
(Acting As A Trustee of Phoenix Trust FY 19-10)

DECOROUS INVESTMENT AND TRADING COMPANY LTD.									
CIN: L27120DL1982PLC028909 Regd. Office: R-489, GF-C, New Rajinder Nagar, New Delhi - 110060 Tel: 9910003638, Email: decorous1982@gmail.com, Website: www.ditco.com									
Statement of Profit & Loss for the Quarter and Half Year ended 30.09.2022 (Rs. in Lakhs)									
Particulars	Quarter ended 30.09.2022	Preceding Quarter ended 30.06.2022	Corresponding Quarter ended 30.09.2021	Half Year ended 30.09.2022	Preceding Half Year ended 30.06.2022	Corresponding Half Year ended 30.09.2021	Previous Year ended 31.03.2022	Year Ended 31.03.2022	
	Un-audited	Un-audited	Un-audited	Un-audited	Un-audited	Un-audited	Un-audited	Un-audited	Audited
Total Revenue	763.06	756.15	676.49	1,519.23	1,519.23	1,361.44	3,427.94		
Total Expenses	423.69	392.74	573.66	816.42	816.42	993.03	2,448.15		
Profit before exceptional and extraordinary items and tax	339.39	363.41	102.83	702.80	702.80	368.41	979.79		
PROFIT BEFORE TAX	339.39	363.41	102.83	702.80	702.80	368.41	979.79		
Tax Expense	0.00	0.00	0.00	0.00	0.00	0.00	254.74		
Profit (Loss) for the period from continuing operations	339.39	363.41	102.83	702.80	702.80	368.41	725.05		
Profit (Loss) for the period	339.39	363.41	102.83	702.80	702.80	368.41	725.05		
Total Comprehensive Income	339.39	363.41	102.83	702.80	702.80	368.41	725.05		
Earning per Share									
Basic	0.098	0.105	0.030	0.204	0.204	0.107	0.210		
Diluted	0.098	0.105	0.030	0.204	0.204	0.107	0.210		

STATEMENT OF ASSETS & LIABILITIES AS ON 30.09.2022 (as per IND AS)

Particulars	AS AT 30.09.2022 (Un-Audited)	AS AT 31.03.2022 (Audited)
	Un-audited	Audited
Assets		
Non-Current Assets		
Total non-current assets	33,837.43	27,839.30
Current Assets		
(a) Financial Assets	1,789.90	7,329.99
(b) Other Current Assets	150.00	370.65
(c) Current Tax Assets	281.55	370.65
Total current assets	2,201.44	7,700.64
Total Assets	36,038.87	35,539.95
Equity and liabilities		
Equity		
(a) Equity Share Capital	34,500.00	34,500.00
(b) Other Equity	1,476.10	773.30
Total equity	35,976.10	35,273.30
Current liabilities		
(a) Current Tax Liability	41.35	212.00
(b) Other current liabilities	21.42	54.65
Total current liabilities	62.77	266.65
Total equity and liabilities	36,038.87	35,539.95

NOTES:

- No investor's complaint was received & No complaint pending at the beginning or end of Quarter / Year.
- Results were taken on record by Audit Committee & Board of Directors in meetings held on 10.11.2022.
- Shares stand Listed at BSE & CSE.
- Previous Year's / Quarterly figures have been regrouped / rearranged, wherever necessary.
- Paid-up Capital is Rs. 34,50,000 equity shares of Rs. 10/- = Rs. 3,45,00,000/-

Place : New Delhi
Date : 10.11.2022
MEMBERS ARE REQUESTED TO UPDATE THEIR PAN, MOBILE NO, EMAIL ID, ADDRESS, DEMAT CLIENT ID, ETC FOR CORRESPONDENCE

Raj Kumar Gupta
WTD & CFO
DIN 0074532

JINDAL CAPITAL LTD.									
Regd. Office: 201, Aggarwal Plaza, Sec-9, Rohini, Delhi - 110085 CIN: L65910DL1994PLC059720, Ph. No. 011-45578272 E Mail ID: info@jindalcapital.co.in ; Website : www.jindalcapital.co.in									
Statement of Un-audited Financial Results for the Quarter ended 30th September, 2022 (Rs. in Lakhs)									
S. No.	Particulars	Quarter ended		Half Year Ended		Year Ended		Year Ended	
		30.09.2022	30.06.2022	30.09.2021	Apr 1, 2022 to Sep 2022	Apr 1, 2021 to Sep, 2021	31.03.2022	31.03.2021	31.03.2022
1	Total income from operations (net)	87.45	200.33	257.09	287.78	497.10	866.18		
2	Net Profit / (Loss) for the period (before exceptional items and/or Extraordinary items)	2.91	38.88	45.66	41.79	83.76	74.26		
3	Net Profit / (Loss) for the period before tax (after exceptional items and/or Extraordinary items)	2.91	38.88	45.66	41.79	83.76	74.26		
4	Net Profit / (Loss) for the period after tax (after exceptional items and/or Extraordinary items)	2.91	29.16	33.79	32.07	62.36	44.52		
5	Total Comprehensive Income for the period (Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax))	2.91	29.16	33.79	32.07	62.36	65.84		
6	Equity share capital (Face Value of Rs. 10/- each)	72.08	72.08	72.08	72.08	72.08	72.08		
7	Reserves (excluding Revaluation Reserve) as per the Audited Balance Sheet of the previous year	32.06	146.67	132.05	178.73	132.05	146.67		
8	Earnings per share (of Rs. 10/- each) Basic & Diluted	0.04	0.40	0.47	0.44	0.87	0.62		

NOTES:

- The above is an extract of the detailed format of Un-Audited Financial Results for the Quarter ended 30th September, 2022 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Quarterly Financial Results are available on the website of the Stock Exchange www.bseindia.com and on company's website www.jindalcapital.co.in
- The above results has been reviewed by the Audit Committee and approved by the Board of Directors of the Company in their respective meetings held on November 10, 2022.
- Previous periods figures have been regrouped, wherever considered necessary.

For and on behalf of Board of Directors
Jindal Capital Limited
Sd/-
Sadhu Ram Aggarwal
(Chairman-cum-Managing Director)
DIN: 00961850

Place: Delhi
Date: 10/11/2022

"FORM NO. INC-26"
(Pursuant to rule 30 of the Companies (Incorporation) Rules, 2014)

Advertisement to be published in the newspaper for change of registered office of the company from one state to another

Before the Central Government Northern Region Delhi in the matter of sub-section (4) of Section 13 of the Companies Act, 2013 and clause (a) of sub-rule (5) of rule 30 of the Companies (Incorporation) Rules, 2014

AND

In the matter of **Mirza Fabric Private Limited**
CIN : U18101DL2005PTC133566
having its registered office at 3, Firoz Gandhi Road, Lajpat Nagar-III, New Delhi-110024,Petitioner

Notice is hereby given to the General Public that the company proposes to make application to the Central Government under section 13 of the Companies Act, 2013 seeking confirmation of alteration of the Memorandum of Association of the Company in terms of the special resolution passed at the Extra Ordinary General Meeting held on 18th July 2022 to enable the company to change its Registered Office from "State of NCT of Delhi" to "State of Jammu and Kashmir".

Any person whose interest is likely to be affected by the proposed change of the registered office of the company may deliver either on the MCA-21 portal (www.mca.gov.in) by filing investor complaint form or cause to be delivered or send by registered post of his/her objections supported by an affidavit stating the nature of his/her interest and grounds of opposition to the Regional Director at the address B-2 Wing, 2nd Floor, Paryavaran Bhawan, CGO Complex, New Delhi -110003 within fourteen days of the date of publication of this notice with a copy to the applicant company at its registered office at the address mentioned below:

For Mirza Fabric Private Limited
Sd/-
Sheikh Feroz Ahmad
Director
DIN : 00292423
J-51, 2nd Floor, Lajpat Nagar-III, New Delhi-110024

Place : Delhi
Date : 10.11.2022

CORAL NEWSPRINTS LTD.									
Regd. Office : A-136, 1 st Floor, Vikas Marg, Shakarpur, Delhi-110092 CIN NO : L22219DL1992PLC048398, E-mail : cnpl_5000@rediffmail.com Website : www.coralnewsprintslimited.com , Tel. : 22010998									
Annexure XI Abstract of Unaudited Financial Result (Standalone) for the Quarter & Year ended on 30.09.2022 (Rs. in lacs)									
Sr. No.	Particulars	Quarter ended 30.09.2022	Year-to-date Figures 31.03.2022	Quarter ended 30.09.2021	Year-to-date Figures 31.03.2021	Quarter ended 30.09.2021	Year-to-date Figures 31.03.2021	Quarter ended 30.09.2021	Year-to-date Figures 31.03.2021
		Unaudited	Audited	Unaudited	Audited	Unaudited	Audited	Unaudited	Audited
1.	Total income from operations (net)	286.10	622.83	127.44					
2.	Net Profit / (Loss) from ordinary activities after tax	(45.55)	(0.64)	(20.71)					
3.	Net Profit / (Loss) for the period after tax (after Extraordinary items)	(45.55)	(0.64)	(20.71)					
4.	Equity Share Capital	505.27	505.27	505.27					
5.	Reserves (excluding Revaluation Reserve as shown in the Balance Sheet of previous year)	(1,291.38)	(1,185.45)	(1,269.61)					
6.	Earnings Per Share (before extraordinary items) (of Rs. 10/- each)								
Basic:		(0.90)	(0.01)	(0.41)					
Diluted:		(0.90)	(0.01)	(0.41)					
7.	Earnings Per Share (after extraordinary items) (of Rs. 10/- each)								
Basic:		(0.90)	(0.01)	(0.41)					
Diluted:		(0.90)	(0.01)	(0.41)					

NOTES: The above is an extract of the detailed format of Quarterly/Annual Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015. The full format of the Quarterly/Annual Financial Results are available on the Stock Exchange websites www.bseindia.com and on Company's website at www.coralnewsprintslimited.com

By Order of the Board
For Coral Newsprints Ltd.
(Pushpendra P.S.Chauhan)
(Sd/-)
Whole Time Director & CEO, (DIN No : 01871760)

Place : Delhi
Date : 10.11.2022

P R HOLDINGS LIMITED									
CIN: L27310DL1993PLC314402 Regd. Office: R-489, GF-C, New Rajinder Nagar, New Delhi - 110060 Tel: 011-42475489, Email: prholding1983@gmail.com , Website: www.prholding.in									
Statement of Profit & Loss for the Quarter and Half Year ended 30.09.2022 (Rs. in Lakhs)									
Particulars	Quarter ended 30.09.2022	Preceding Quarter ended 30.06.2022	Corresponding Quarter ended 30.09.2021	Half Year ended 30.09.2022	Preceding Half Year ended 30.06.2022	Corresponding Half Year ended 30.09.2021	Previous Year ended 31.03.2022	Year Ended 31.03.2022	
	Un-audited	Un-audited	Un-audited	Un-audited	Un-audited	Un-audited	Un-audited	Un-audited	Audited
Total Revenue (H)	688.44	591.70	338.14	1280.14	955.29	2894.48			
Total Expenses	278.05	282.75	160.80	560.80	401.50	2126.60			
Profit before exceptional and extraordinary items and tax (H-II)	390.40	308.95	177.34	699.35	553.79	765.88			
PROFIT BEFORE TAX (H-II)	390.40	308.95	177.34	699.35	553.79	765.88			
Tax Expense	0.00	0.00	0.00	0.00	0.00	222.70			
Profit (Loss) for the period (H-XIV)	390.40	308.95	177.34	699.35	553.79	543.18			
Earning per Share	0.21	0.16	0.09	0.37	0.29	0.29			

STATEMENT OF ASSETS & LIABILITIES AS ON 30.09.2022 (AS PER IND-AS)

Particulars	AS AT 30.09.2022 (Un-Audited)	AS AT 31.03.2022 (Audited)
	Un-audited	Audited
Assets		
Non-Current Assets		
(a) Property, Plant and Equipment	95.32	55.85
(b) Financial Assets	17000.00	17000.00
(c) Other Non Current Asset	3000.00	11300.00
Total non-current assets	20995.32	28355.85
Current Assets		
(a) Financial Assets	12757.80	4086.19
(b) Other Current Assets	2127.50	2100.00
(c) Current Tax Assets	753.62	634.95
Total current assets	15638.92	6821.15
Total Assets	35734.24	35177.00
Equity and liabilities		
Equity		
(a) Equity Share Capital	18900.00	18900.00
(b) Other Equity	16549.02	15849.67
Total equity	35449.02	34749.67
Current liabilities		
(a) Current Tax Liability	242.22	196.66
(b) Other current liabilities	43.00	230.67
Total current liabilities	285.22	427.33
Total equity and liabilities	35734.24	35177.00

NOTES:

- No investor's complaint was received & No complaint pending at the beginning or end of Quarter / Year.
- Results were taken on record by Audit Committee & Board of Directors in meetings held on 10.11.2022.
- Shares stand Listed at MSEI & CSE.
- Previous Year's / Quarterly figures have been regrouped / rearranged, wherever necessary.
- Paid-up Capital is Rs. 18,90,000 equity shares of Rs. 10/- = Rs. 1,89,00,000/-

Place : New Delhi
Date : 10.11.2022
MEMBERS ARE REQUESTED TO UPDATE THEIR PAN, MOBILE NO, EMAIL ID, ADDRESS, DEMAT CLIENT ID, ETC FOR CORRESPONDENCE

Richa Gupta
WTD & CFO
DIN 07223813

GLOBUS POWER GENERATION LIMITED
(Formerly Known as Globus Constructors & Developers Limited)
CIN: L40300RJ1985PLC047105 E-mail: globuscdl@gmail.com Ph: 0141-4025020
Regd Off: Shyam House, Plot No 3, Amrapali Circle, Vaishali Nagar, Jaipur-302021
Corp Off: A-60, Naraina Industrial Area, Phase-1, New Delhi-110028

Statement Of Unaudited Financial Results for the Quarter and Half Year Ended 30th Sep 2022 (₹ IN LACS)

S. NO.	PARTICULARS	3 months ended 30/9/2022	Preceeding 3 months ended 31/6/2022	Corresponding 3 months ended 30/9/2021	Year to Date 30/9/2022	Year to Date 30/9/2021	Year Ended 31/3/2022
		(1)	(2)	(3)	(4)	(5)	(6)
		Reviewed	Reviewed	Reviewed	Reviewed	Reviewed	Audited
1.	Total Income from Operations	0.00					

